Telecom Regulatory Authority of India

Mahanagar Doorsanchar Bhawan, J.L. Nehru Marg, (Old Minto Road), Next Zakir Husain College, New Delhi - 110002

No. 1-15/2007-A&P

Dated: 01st May, 2007

То

All Ministries/Departments/Government of India and PSUs.

<u>Sub:-</u> <u>Filling up the post of 'Private Secretary' in TRAI on deputation on foreign</u> <u>service terms</u>

The Telecom Regulatory Authority of India (TRAI), New Delhi, is a statutory body set up under an Act of Parliament named TRAI Act, 1997. The organization proposes to prepare a panel of 'Private Secretary' for appointment on deputation on foreign service terms, initially for a *period of two years*. The details of qualification and experience etc are as under:-

S.No.	Name of the Post	Scale of Pay	Qualification/eligibility
	Private Secretary	Rs.6500-10500/- plus allowances such as DA, HRA, CCA etc. as per Govt. Rules.	a) Officers of the Central/ State Govt./PSUs (i) holding equivalent post on regular basis or (ii) officers with 6 years of regular service in the grade of Personal Assistant in the scale of pay of Rs. 5500-175-9000/-or equivalent.
			b) The officer must possess the working knowledge of computer.

2. TRAI is a statutory body and has been exempted from the rule of immediate absorption upto 23.01.2008 by Department of Pension & Pensioner's Welfare. The matter for further extension has been taken up with the Government.

3. All the Ministries/ Departments/ PSUs are requested to forward applications in the <u>enclosed proforma (also available in TRAI's website www.trai.gov.in/vacancies.asp</u>) alongwith <u>attested copies of ACRs for the last five years and vigilance clearance of</u> eligible candidates whose services could be placed at the disposal of the Authority immediately.

4. Last date for receipt of the application <u>complete in all respect</u> is 31^{st} May, 2007

Yours faithfully, Sd/-(Sarvjeet Singh) Sr. Research Officer (A&P) Tel. No. 23211985